

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.885**  
TO BE ANSWERED ON THE 1<sup>ST</sup> MARCH, 2016

**NEW AGRICULTURAL POLICY**

885. SHRI GANESH SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is contemplating to form a new agricultural policy comprising the matters of loan to farmers and all other issues related to farming; and
- (b) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री ( SHRI MOHANBHAI KUNDARIYA )

(a) & (b): Presently Government is guided by National Policy on Farmers (NPF), 2007. Various schemes of the Government including credit, other inputs are based on NPF recommendations. The Government is proposing to set up Review Committee which will make a comprehensive review of NPF and make appropriate recommendations. The strategy is to focus on farmers' welfare by making farming viable. Farm viability is possible, when cost of cultivation is reduced, yields per unit of farm are increased and farmers get remunerative prices on their produce. The Department has been implementing various schemes to meet this objective.

1. Soil Health Card (SHC) scheme by which the farmers can know the major and minor nutrients available in their soils which will ensure judicious use of fertiliser application and thus save money of farmers. The balanced use of fertiliser will also enhance productivity and ensure higher returns to the farmers.

2. Neem Coated Urea is being promoted to regulate urea use, enhance its availability to the crop and reduce cost of fertilizer application. The entire quantity of domestically manufactured urea is now neem coated.

3. Parampragat Krishi Vikas Yojana (PKVY) is being implemented with a view to promote organic farming in the country. This will improve soil health and organic matter content and increase net income of the farmer so as to realise premium prices.

4. The Pradhan Mantri Krishi Sinchai Yojana (PMKSY) is being implemented to expand cultivated area with assured irrigation, reduce wastage of water and improve water use efficiency.

5. Government has also recently approved a new crop Insurance scheme namely Pradhan Mantri Fasal Bima Yojana (PMFBY) to replace National Agricultural Insurance Scheme (NAIS) and Modified NAIS (MNAIS) from Kharif 2016 season. PMFBY has addressed the shortcomings in the earlier schemes and would be available to the farmers at very low rates of premium. This scheme would provide insurance cover for all stages of the crop cycle including post-harvest risks in specified instances. Some salient features are:

- (i) Farmers have to pay the lowest ever premium rate.
- (ii) There will be a uniform premium rate for farmers for entire country - 2% maximum for Kharif food & Oilseed crops, 1.5% maximum for Rabi food & Oilseed crops and 5% maximum for Annual Horticultural/Annual Commercial crops.
- (iii) The remaining financial burden will be borne by the Government.
- (iv) Farmers will get full insurance cover – there will be no “capping” of the Sum Insured and consequently, claim amount will not be cut or reduced.
- (v) For the first time, inundation has been included under localized risk cover, in addition to hailstorm and landslide. Individual farm level assessment of crop loss will be done for this.
- (vi) For the first time, post harvest losses arising out of cyclones and unseasonal rains through out the country have been covered.
- (vii) For the first time, emphasis has been given to mobile and satellite Technology to facilitate accurate assessment and quick settlement of claims.
- (viii) Crop Insurance Portal has been launched. This will be used extensively for better administration, co-ordination, dissemination of information and transparency.
- (ix) Coverage of areas to be increased from 23%, at present to 50% in 2 to 3 years.

6. Further the Government undertakes procurement of wheat and paddy under its 'MSP operations'. In addition, Government implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities not covered under the Minimum Price Support Scheme on the request of State/UT Government, in order to protect the growers of these commodities from making distress sale in the event of bumper crop when the prices tend to fall below the economic level/cost of production.

7. Availability of institutional credit to the farmers is one of the key focus areas of the Ministry for improving the financial conditions of the farmers. The agricultural loan target for the year 2016-17 has accordingly been increased to Rs.9 lakh crores by the Government from Rs.8.5 lakh crore in 2015-16.